

DIVISION BENCH

ITEM NO.117

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.143/2020, IA No.142/2023, IA No.177/2024, IA No.188/2024 &
IA No.230/2024 IN CP (IB) No.381/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 14th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PANKAJ SINGH & ORS V/S AFTEK INFRASTRUCTURES PVT LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned
to 12th June, 2024.

-Sd-

(Court Officer)

14th May, 2024

*Bipul Kumar Tiwari
(Stenographer)*